

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.2617

TO BE ANSWERED ON THE 15TH DECEMBER, 2015/ AGRAHAYANA 24, 1937 (SAKA)

FAKE CASES OF DOWRY HARASSMENT

2617. SHRI K. ASHOK KUMAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that there is a growing number of fake cases of dowry harassment in the country;
- (b) if so, the details thereof;
- (c) whether the Government is considering to dilute the anti-dowry law; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): As per information provided by the National Crime Records Bureau (NCRB), data on fake cases of dowry harassment cases is not maintained separately. However, the Bureau has started collecting data on cases in which final report submitted as false (false cases) under the 'Dowry Prohibition Act, 1961' using revised proforma of 'Crime in India' since 2014. As per available information, a total of 447 cases were reported in which final report submitted as false (false cases) under this Act during 2014. State/UT wise cases were reported in which final report was submitted as false (false cases) under the Dowry Prohibition Act, 1961 during 2014 are enclosed at Annexure-I.

(c) & (d): There is no proposal under consideration to amend dowry prohibition Act. There is no proposal to make the offence under section 498 A of IPC compoundable. Dowry is just one of the components of the provisions. The section by itself is not an anti dowry law.

State/UT wise Cases reported as final report submitted as false (FRFAL*) and cases in which final report ended as mistake of fact or of Law (FRMIS) under the Dowry Prohibition Act, 1961 during 2012-2014

SL	State/UT	2012		2013		2014	
		FRFAL	FRMIS#	FRFAL	FRMIS#	FRFAL	FRMIS
1	Andhra Pradesh	-	91	-	82	51	0
2	Arunachal Pradesh	-	0	-	0	0	0
3	Assam	-	0	-	0	0	0
4	Bihar	-	276	-	166	101	93
5	Chhattisgarh	-	0	-	0	0	0
6	Goa	-	0	-	0	0	0
7	Gujarat	-	0	-	0	0	0
8	Haryana	-	4	-	4	7	0
9	Himachal Pradesh	-	0	-	0	1	0
10	Jammu & Kashmir	-	0	-	1	2	0
11	Jharkhand	-	14	-	36	56	74
12	Karnataka	-	82	-	157	109	30
13	Kerala	-	0	-	0	0	1
14	Madhya Pradesh	-	0	-	0	0	0
15	Maharashtra	-	0	-	2	0	0
16	Manipur	-	0	-	0	0	0
17	Meghalaya	-	0	-	0	0	0
18	Mizoram	-	0	-	0	0	0
19	Nagaland	-	0	-	0	0	0
20	Odisha	-	39	-	44	81	40
21	Punjab	-	0	-	1	1	0
22	Rajasthan	-	19	-	27	6	4
23	Sikkim	-	0	-	0	0	0
24	Tamil Nadu	-	18	-	17	2	13
25	Telangana	-	-	-	-	15	9
26	Tripura	-	0	-	0	0	0
27	Uttar Pradesh	-	23	-	9	0	32
28	Uttarakhand	-	0	-	0	15	0
29	West Bengal	-	0	-	0	0	0
	TOTAL STATE(S)	-	566	-	546	447	296
30	A & N Islands	-	0	-	0	0	0
31	Chandigarh	-	0	-	0	0	0
32	D&N Haveli	-	0	-	0	0	0
33	Daman & Diu	-	0	-	0	0	0
34	Delhi UT	-	0	-	1	0	2
35	Lakshadweep	-	0	-	0	0	0
36	Puducherry	-	1	-	2	0	0
	TOTAL UT(S)	-	1	-	3	0	2
	TOTAL (ALL INDIA)	-	567	-	549	447	298

Source: Crime in India

- False cases were also collected in combination with cases in which final report submitted as mistake of fact or law

' * ' data started collection since 2014 separately.
